

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:136
ANSWERED ON:07.03.2007
REVIEW OF INTERNET SERVICE POLICY
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of service providers who have been given licence to provide internet service in the country, State-wise;
- (b) whether the Government proposes to review the internet service policy to create a healthy market by way of checking black marketing of internet; and (
- (c) if so, the details in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 136 FOR 7TH MARCH, 2007 REGARDING REVIEW OF INTERNET SERVICE POLICY

- (a) As on date, there are 383 licensees for provision of Internet services as per the Annexure.
- (b) & (c) Government has decided to review the policy of Internet services with a need to address the issues of a large number of ISP licenses, gray market operations, level playing field vis-à-vis other telecom service providers for an effective, regulated and controlled ISP license. For this endeavor, Government has sought recommendations of Telecom Regulatory Authority of India (TRAI).